

Seventeenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे । आइटम नंबर 3 से 15 -श्री मुरलीधरन जी ।

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Pralhad Joshi, I beg to lay on the Table a copy of the Notification No. S.O.4589(E) (Hindi and English versions) published in Gazette of India dated 2nd November, 2021, increasing the percentage of coal that may be sold by NLC India Limited from Talabira II and III OCP under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

[Placed in Library, See No. LT 6098/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN) :

Sir, on behalf of Shri Ashwini Vaishnaw, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Railways for the year 2022-2023.

[Placed in Library, See No. LT
6099/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Dr. Jitendra Singh, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Central Information Commission, New Delhi, for the year 2020-2021 under sub-section (4) of Section 25 of the Right to Information Act, 2005.

[Placed in Library, See No. LT 6100/17/22]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 2020-2021, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Public Administration, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6101/17/22]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra Board, New Delhi, for the years 2017-2018 and 2018-2019, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Grih Kalyan Kendra Board, New Delhi, for the years 2017-2018 and 2018-2019.

(4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6102/17/22]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2019-2020, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2019-2020.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 6103/17/22]

(7) A copy of the Annual Report (Hindi and English versions) of the Lokpal of India, New Delhi, for the year 2019-2020.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at

(7) above.

[Placed in Library, See No. LT 6104/17/22]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kendriya Bhandar, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6105/17/22]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Good Governance, New Delhi, for the year 2020-2021.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Centre for Good Governance, New Delhi, for the year 2020-2021, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Good Governance, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6106/17/22]

- ((11) (i) A copy of the Annual Report (Hindi and English versions) of the Harish-Chandra Research Institute, Allahabad, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Harish-Chandra Research Institute, Allahabad, for the year 2020-2021.

[Placed in Library, See No. LT 6107/17/22]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, Gandhinagar, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Plasma Research, Gandhinagar, for the year 2020-2021.

[Placed in Library, See No. LT 6108/17/22]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Space Science and Technology, Thiruvananthapuram, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Space Science and Technology, Thiruvananthapuram, for the year 2020-2021.

[Placed in Library, See No. LT 6109/17/22]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Mumbai,

for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Tata Memorial Centre, Mumbai, for the year 2020-2021.

[Placed in Library, See No. LT 6110/17/22]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Mumbai, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2020-2021.

[Placed in Library, See No. LT 6111/17/22]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Consultancy Development Centre, New Delhi, for the year 2020-2021, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of

the Consultancy Development Centre, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6112/17/22]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Faridabad, for the year 2020-2021, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Faridabad, for the year 2020-2021.

[Placed in Library, See No. LT 6113/17/22]

(18) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Statement regarding Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2020-2021.
- (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2020-2021, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6114/17/22]

- (b) (i) Statement regarding Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2020-2021.
- (ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6115/17/22]

- (c) (i) Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6116/17/22]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2020-2021, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of

the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6117/17/22]

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Science and Engineering Research Board, New Delhi, for the year 2020-2021, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Science and Engineering Research Board, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6118/17/22]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Semi-Conductor Laboratory, S.A.S. Nagar, for the year 2020-2021, along with Audited Accounts and Delay Statement.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Semi-Conductor Laboratory, S.A.S. Nagar, for the year 2020-2021.

[Placed in Library, See No. LT 6119/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Faggansingh Kulaste, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2020-2021 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6120/17/22]

(2) A copy each of the following papers (Hindi and English versions):-

- i. Memorandum of Understanding between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 2021-2022.
- ii. Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel for the year 2021-2022.

[Placed in Library, See No. LT 6121/17/22]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Rural Livelihoods Promotion Society, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Rural Livelihoods Promotion Society, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT

6122/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Ashwini Kumar Choubey, I beg to lay on the Table:-

(1) A copy of the Bureau of Indian Standards (Conformity Assessment) (Sixth Amendment) Regulations, 2021 (Hindi and English versions) published in Notification No. F. No. BS/11/11/2021 in Gazette of India dated 8th December, 2021 under Section 40 of the Bureau of Indian Standards Act, 2016.

[Placed in Library, See No. LT 6123/17/22]

(2) A copy of the Legal Metrology (Packaged Commodities) (Amendment) Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.779(E) in Gazette of India dated 3rd November, 2021 under sub-section (4) of Section 52 of the Legal Metrology Act, 2009.

[Placed in Library, See No. LT 6124/17/22]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 105 of the Consumer Protection Act, 2019:-

1.The Consumer Protection (Search and Seizure and Compounding of offences by the Central Authority and Crediting of Penalty) Rules, 2021 published in Notification No. S.O.5021(E) in Gazette of India dated 6th December, 2021.

2.The Central Consumer Protection Authority (Form of annual statement of accounts and records) Rules, 2021 published in Notification No. S.O.5029(E) in Gazette of India dated 6th December, 2021.

3.The Central Consumer Protection Authority (Submission of Inquiry or Investigation by the Investigation Wing) Regulations, 2021 published in Notification No. F. No. J-25/14/2020-CPU (CCPA) in Gazette of India dated 14th December, 2021.

[Placed in Library, See No. LT

6125/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Arjun Ram Meghwal, I beg to lay on the Table:-

(1) A copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Sixteenth and Seventeenth Lok Sabhas:-

SIXTEENTH LOK SABHA

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| 1. Statement No. 23 | Fifth Session, 2015 |
| 2. Statement No. 21 | Eighth Session, 2016 |
| 3. Statement No. 18 | Eleventh Session, 2017 |

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| 4. Statement No. 17 | Twelfth Session, 2017 |
| 5. Statement No. 14 | Fifteenth Session, 2018 |
| 6. Statement No. 11 | Sixteenth Session, 2018 |
| 7. Statement No. 11 | Seventeenth Session, 2019 |

[Placed in Library, See No. LT 6126/17/22]

SEVENTEENTH LOK SABHA

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|---------------------|----------------------|
| 1. Statement No. 10 | First Session, 2019 |
| 2. Statement No. 6 | Fourth Session, 2020 |
| 3. Statement No. 5 | Fifth Session, 2021 |
| 4. Statement No. 4 | Sixth Session, 2021 |

[Placed in Library, See No. LT 6127/17/22]

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for the year 2022-2023.

[Placed in Library, See No. LT 6128/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Danve Raosaheb Dadarao, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the

National Aluminium Company Limited, Bhubaneswar,
for the year 2020-2021.

- (ii) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6129/17/22]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Office of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Office of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2018-2019.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6130/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN) :

Sir, on behalf of Sadhvi Niranjana Jyoti, I beg to lay on the Table a copy of the Notification No. S.O.4987(E) (Hindi and English versions)

published in Gazette of India dated 6th December, 2021 making certain amendments in Notification No. S.O.371(E) dated 8th February, 2017 under sub-section (4) of Section 4 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016.

[Placed in Library, See No. LT 6131/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shrimati Anupriya Patel, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2020-2021.

[Placed in Library, See No. LT 6132/17/22]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the

Marine Products Export Development Authority,
Kochi, for the year 2020-2021.

[Placed in Library, See No. LT 6133/17/22]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2020-2021.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2020-2021, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2020-2021.

[Placed in Library, See No. LT 6134/17/22]

(4) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2020-2021.

- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6135/17/22]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bengaluru, for the year 2020-2021.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bengaluru, for the year 2020-2021, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bengaluru, for the year 2020-2021.

[Placed in Library, See No. LT 6136/17/22]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board India, Kolkata, for the year 2020-2021.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board India, Kolkata, for the year 2020-2021, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board India, Kolkata, for the year 2020-2021.

[Placed in Library, See No. LT 6137/17/22]

- (7) (i) A copy of the Annual Report (Hindi and English

versions) of the Indian Diamond Institute, Surat, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2020-2021.

[Placed in Library, See No. LT 6138/17/22]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2020-2021.

[Placed in Library, See No. LT 6139/17/22]

(9) A copy of the Export of Egg and Egg Products (Quality Control, Inspection and Monitoring) Rules, 2021 (Hindi and English versions) published in Notification No. S.O.4369(E) in Gazette of India dated 20th October, 2021 under sub-section (3) of Section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in Library, See No. LT 6140/17/22]

(10) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 19 of the Foreign Trade

(Development and Regulation) Act, 1992:-

1. S.O.5317(E) published in Gazette of India dated 20th December, 2021, notified “Free” Import Policy for import of Moong under ITC (HS) Code 0+713 31 90 has been extended upto 31.03.2022. Further, Import Policy for Moong shall be “free” for consignments with Bill of Lading/Lorry Receipt dated on or before 31.03.2022. Import should be cleared from Customs on or before 30.06.2022.

2. S.O.5318(E) published in Gazette of India dated 20th December, 2021, notified “Free” Import Policy for import of tur/Pigeon Peas (Cajanus Cajan) [ITC(HS) code 0713 60 00] and Urad (Beans of the SPP Vigna Mungo (L) Hepper[ITC(HS) Code 0713 3110] has been extended upto 31.03.2022. Further, Import Policy for Tur and Urad is “free” for consignments with Bill of Lading/Lorry Receipt issued on or before 31.03.2022. Import of these items should be from Customs on or before 30.06.2022.

[Placed in Library, See No. LT 6141/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Rajeev Chandrasekhar, I beg to lay on the Table to lay on the Table a copy each of the following papers (Hindi and English versions):-

1. Detailed Demands for Grants of the Ministry of Electronics and Information Technology for the year 2022-2023.

2. Output Outcome Monitoring Framework of the Ministry of Electronics and Information Technology for the year 2022-2023.

[Placed in Library, See No. LT 6142/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shrimati Darshana Vikram Jardosh, I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6143/17/22]

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council, Mumbai, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cotton Textiles

Export Promotion Council, Mumbai, for the year 2020-2021.

[Placed in Library, See No. LT 6144/17/22]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6145/17/22]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6146/17/22]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Carpet Technology, Bhadohi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Carpet Technology, Bhadohi, for the year 2020-2021.

[Placed in Library, See No. LT 6147/17/22]

(6) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Cotton Corporation of India Limited, Navi Mumbai, for the year 2020-2021.
- (ii) Annual Report of the Cotton Corporation of India Limited, Navi Mumbai, for the year 2020-2021 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6148/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Som Prakash, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Design, Ahmedabad, for the year 2020-2021.

[Placed in Library, See No. LT 6149/17/22]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 2020-2021.

[Placed in Library, See No. LT 6150/17/22]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2020-2021.

[Placed in Library, See No. LT 6151/17/22]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Marathwada Auto Cluster, Aurangabad, for the year 2017-2018, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marathwada Auto Cluster, Aurangabad, for the year 2017-2018.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 6152/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Devusinh Chauhan, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (i) (i) Review by the Government of the working of the ITI Limited, Bengaluru, for the year 2020-2021.
- (ii) Annual Report of the ITI Limited, Bengaluru, for the year 2020-2021, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6153/17/22]

- (ii) (i) Review by the Government of the working of the Bharat Broadband Network Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Bharat Broadband Network Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (1) above.

[Placed in Library, See No. LT 6154/17/22]